

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. CA 173/2022 IN CP/91(MB)2022

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 24.06.2024**

NAME OF THE PARTIES:- Litesh Jethani

V/s

Trip Navigator Private Limited

Section: Rule 11 of NCLT, Section 241(1), 242(4) of Companies Act, 2013

ORDER

Adv. Aamir Siraj appeared for the Petitioner/Applicant through VC. Adv. Gaurav Jangle a/w Adv. Tina Pahuja appeared for the Respondent/Corporate Debtor through VC. List this matter on **02.09.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
SALAM

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)